

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-120/2003/23/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Kanchan Newar,
Secretary, Gauhati High Court Legal Services Committee,
Gauhati High Court,
Guwahati.

Dated Guwahati the ^{2nd} January, 2023.

Sub: Earned Leave.

Ref:- Your Letter dated 28.12.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **8 days Earned Leave from 03.01.2023 to 10.01.2023 (suffixing 11.01.2023 to 16.01.2023)**, subject to submission of your leave admissibility report form the office of the Principal Accountant General (A&E), Assam.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-120/2003/24-25/A, dated , 02-01-2023

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information and necessary action. A copy of the leave application in prescribed format is enclosed herewith.
2. ✓ The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)